

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 199/252/ND/2018

In the matter of:

Akshaj Properties Pvt. Ltd.
Vs.
ROC & Another.

....**Appellant**

....**Respondent**

Under Section: 252

Order delivered on 05.09.2018

CORAM

**MS. INA MALHOTRA,
HON'BLE MEMBER (J)**

For the Applicant
For the Respondent

: Ms. Reema Jain, CS
: Ms. Kusum Yadav,
Company Prosecutor

For the IT

: Ms. Lakshmi Gurung,
Ms. Easha Kadian, Advs.

ORDER

Order reserved.

Mukesh

**Sd/-
(MS. INA MALHOTRA)
MEMBER (JUDICIAL)**

